

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FORTY-EIGHTH REPORT

(Presented on **27.12.2017**)

The Business Advisory Committee held a sitting on Friday, the 22nd December, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

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| (1) The Muslim Women (Protection of Rights on Marriage) Bill, 2017.
<i>(Consideration and Passing)</i> | 3 Hours |
| (2) The Specific Relief (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 1 Hour |
| (3) The Representation of the People (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 3 Hours |
| (4) The High Court and the Supreme Court Judges (Salaries and Condition of Services) Amendment Bill, 2017.
<i>(Consideration and Passing)</i> | 1 Hour |
| (5) The Constitution (One Hundred and Twenty Third Amendment) Bill, 2017 as returned by Rajya Sabha with amendment. | 2 Hours |
| (6) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 1 Hour |

NEW DELHI;
22nd December, 2017
Pausha 1, 1939 (Saka)

Sumitra Mahajan
Chairperson,
Business Advisory Committee.